

**Export Obligation Of Hindustan Lever**

7415. SHRI AMAL DATTA : Will the Minister of FINANCE be pleased to state :

(a) is it true that Hindustan Lever is allowed to have 51 per cent foreign equity participation ;

(b) if so, have any conditions regarding exports obligation or otherwise be imposed upon it ;

(c) if so, has it fulfilled such obligations with details thereof ; and

(d) if not, are Government taking any steps against the company ?

THE MINISTER OF FINANCE (SHRI PRANAB MUKHERJEE) : (a) Yes, Sir.

(b) M/s. Hindustan Lever Ltd. has been granted permission under Section 29 (2) (a) of FERA, 1973 to carry on its activities in India with 51% non-resident interest subject inter alia to the conditions that (i) 60% of its annual turnover would be from priority activities and (ii) so long as the company has non-resident interest of 51%, it should earn foreign exchange at least to the extent of 10% of its total ex-factory cost of production by exporting out of its own production.

(c) Information attached will show that the company had fulfilled these conditions for the year 1981.

(d) Does not arise.

**Statement**

I. Activity	Rs. Lakh	%
(i) Appendix I	12613	
(ii) Activities involving sophisticated technology.	14287	
(iii) Own exports	4976	
Total turnover from (i) to (iii)	31876	60%
Turnover from other activities.	21288	40%
Grand total :	53164	100%

II. The company had export performance of 12.24% in 1981.

**Grievances Of Indian Association Of Tour Operators**

7416. SHRI K. T. KOSALRAM : Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) the details of the memorandum submitted by the Indian Association of Tour Operators about the unfair competition from the public sector tourism industry ; and

(b) the steps proposed to be taken to encourage the tourism industry in a balanced manner ?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI KHURSHEED ALAM KHAN) : (a) A memorandum was submitted to the Minister for Tourism and Civil Aviation by the Indian Association of Tour Operators about the stop-over tours being marketed by Ashok Travels and Tours of ITDC in conjunction with Air India.

The memorandum contends that by offering special hotel rates to Ashok Travels & Tours, ITDC is placing other tour operators at unfair disadvantage.

(b) The Ministry of Tourism does not accord any special status or provide any special concessions to the public sector tour operators. Some criteria for grant of recognition and incentives is applied in both private and public sector. Both the sectors are treated on par.

**West Bengal Governments' Proposal For Airports At Asansol, Balurghat, Malda**

7417. SHRI HANNAN MOLLAH : Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) whether Government have received proposals from the Government of West Bengal for constructing airport at Asansol, Balurghat, Malda and other places in West Bengal ;